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IN THE HIGH COURT OF DELHI AT NEW DELHI

- + CO.PET. 885/2015
COL. P.K. UBEROI (RETD.) & ANR. Petitioner
Versus
VIGNESHWARA DEVELOPWELL
PVT. LTD & ORS. Respondent
- + CO.PET. 740/2014
SH. ALOK KUMAR MISHRA & ORS. Petitioners
versus
M/S VIGNESHWARA DEVELOP WELL
PVT.LTD. & ORS. Respondents
- + CO.PET.760/2014
SH. BHARA T SINGH Petitioner
versus
M/S VIGNESHWARA DEVELOPERS
PVT. LTD. Respondent
- + CO.PET. 793/2014
RAJWATI & ORS Petitioner
versus
MIS VIGNESHW ARA DEVELOPERS
PVT LTD. & ORS. Respondents
- + CO.PET. 379/2015
DHARAMWATI Petitioner
versus
VIGNESHW ARA DEVEPLOWERS
PVT.LTD. & ORS Respondents
- + CO.PET. 388/2015
VISHAL G. VERMA Petitioner
versus
VIGNESHW ARA DEVELOPERS
PVT. LTD.& ORS. Respondents
- + CO.PET. 442/2015
SURESH DEVI Petitioner
versus



- VIGNESHW ARA DEVELOP WELL
PVT. LTD. & ORS. Respondents
- + CO.PET. 534/2015
SH. NARESH CHAND GUPTA & ANR. Petitioners
versus
VIGNESHW ARA DEVELOPERS PVT. LTD Respondent
- + CO.PET. 128/2016
RAMA RAI & ANR. Petitioners
versus
VIGNESHW ARA DEVELOPERS
PRIVATE LIMITED Respondent
- + CO.PET. 176/2016
RANJIT KAPOOR & ANR. Petitioners
versus
VIGNESHW ARA DEVELOPERS PVT. LTD. Respondent

Present: Ms..Anju Jain, Mr. Hitesh Sachar and Ms.Mrinalini, Advs. for the petitioner in CP 740/2014
Mr. Rajat Aneja and Ms.Nidhi Samanotra, Advocates for applicant/Vijay Kumar Gupta Co. Pet. 740/2014.
Mr.Ankur Kulkarni and Ms.Richa Bharadwaja, Adv. in CP 740/2014
Mr.Shailendra Singh, Adv. for Vigneshwara Victim Welfare Association in CP 885/2015
Mr.Shashwat Jain and Mr.Sandeep Phogat, Advs. in CP 885/2015.
Mr.Arunav Patnaik and Mr.Shikhar Saha, Advs. for Objectors- Mr.S.M. Puri in CP 885/2015
Ms.Anju Jain Advocate for Vingseshwara Barter Investors Association.
Mr. Sanjeev Sagar and Mr. Nazia Parveen, Advocates for the petitioner in Co. Pet. 534/2015
Mr.Najimuddin Ahmed, Adv. for the applicant in CP 885/2019
Mr.S.M.Saxena, Adv. for the applicant in CA No. 41/2019
Mr.R.K. Gupta, Adv. for the objector-Vipin Gupta HUF and Mr.Nitin Gupt, HUF.
Mr.Abhishek Saket, Mr.Shahana Farah, Mr.Rahul Dubey and Mr.Chitral Gambhir, Advs. in CP 885/2015
Mr.Siddhant Tripathi, Mr.Abhinav Mishra, Ms.Nivedita Chauhan and Mr.Karan Nagpal, Advs. for Vigneshwara Barter Investors Association.
Mr.Arunav Patnak and mr. Shikhar Saha, Adv. for the applicants in CP 885/2015



Mr.Arjun Nanda, Mr.Amitabh Sinha and Ms.Aarzoo Aneja, Advs. for the applicant in CA No. 505/2018in CP 885/2015

Mr.Jay Salva, Sr. Adv.with Mr.Bharat Gupta, Ms.Shreya Rao and Mr.Vishesh Chauhan, Advs. for Investors Sangharsh Samiti

Mr.Sameer Jain and Mr.Angad Sandhu, Advocates for the Service Tax Department.

Mr.Anish Dayal, Mr. Siddharth Vaid and Ms.Rupam Sharma, Advs. for ICT

Mr.Kunal Sharma, Adv. for the OL

Mr.Anil Grover, Adv. with Ms.Noopur Singhal, Adv. for DTCP, Haryana and HSIIDC

Ms.Nipun Kapur, President, VVWA

Mr.Ruchir Bhatia, Sr. Standing Counsel for Income Tax

Mr.Mamik Dogra, Mr.Dushyant Manocha and Ms.Ananaya Ghosh, Advs. for propounders/ex-management.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

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27.01.2020

List before the roster bench on 05.02.2020.

JAYANT NATH, J.

JANUARY 27, 2020